

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1298
TO BE ANSWERED ON 11.12.2023**

NATIONAL PENSION SCHEME FOR TRADERS

1298. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any data on the number of individuals from Palnadu district of Andhra Pradesh who have enrolled themselves on the National Pension Scheme for Traders; and**
(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): The National Pension Scheme for traders was launched in 2019. This is a voluntary and contributory pension scheme for providing a monthly minimum assured pension of Rs. 3000/- after attaining the age of 60 years to the traders, shopkeepers and self-employed persons. The traders, shopkeepers and self-employed persons in the age group of 18-40 years with an annual turnover, not exceeding Rs. 1.5 crore and not members of EPFO/ESIC/NPS (Govt. funded)/PM-SYM or not income tax payer, are eligible to join the scheme. The contribution amount ranges from Rs. 55/- to Rs. 200/- depending upon the entry age of the beneficiary. Enrolment to the scheme is done through the Common Service Centres. In addition, eligible people can also self-enroll through visiting the portal www.maandhan.in. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. As on 04.12.2023, in the district of Palnadu of Andhra Pradesh registration is yet to take place. However, 5,936 beneficiaries have been enrolled under the scheme in Andhra Pradesh State.
